

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD  
AT HYDERABAD

---

O.A.No.4/1993

Dt. of decision: 31/1/95

G. Shravan Kumar .. Applicant.

Vs

1. The Chairman,  
Telecom Commission,  
New Delhi.
2. The Chief General Manager,  
Telecommunications,  
Hyderabad.
3. The Dy. General Manager,  
O/o Chief General Manager,  
Telecommunications, Hyderabad.

.. Respondents

Counsel for the applicant: Mr. K.S.R. Anjaneyulu

Counsel for the respondents: Mr. N.V. Raghava Reddy

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

O.A.No.4/1993

Dt. of decision: 31/1/95

JUDGEMENT

( As per the Hon'ble Sri A.B. Gorthi, Member (A) )

The applicant was dismissed after a Departmental disciplinary inquiry, vide order of the Dy. General Manager (Administration), Telecom, A.P. dated 29.7.1991. The appeal of the applicant was rejected by the appellate authority, namely, Chief General Manager, Telecom, A.P. vide his order dated 3.6.1992. The prayer of the applicant is that the aforesaid two orders be set aside and that he be reinstated in service with all consequential benefits.

2. The facts of the case are similar to those in O.A.No.509/1993, which we decided vide judgement dated 31-1-1995. The question of law raised and the arguments advanced by Sri K.S.R. Anjaneyulu, learned counsel for the applicant in the present O.A. are the same as those raised and advanced by him in O.A.No.509/1993.

3. O.A.No.509/1993 has been dismissed for the reasons stated in the judgement in the said O.A. For the same reasons the present O.A. is also liable to be dismissed.

4. In the result, the O.A. is dismissed. No costs.

*kmv*  
( A.B. Gorthi )  
Member (A)

*Mac*  
( A.V. Haridasan )  
Member (J)

Dated 31-1-1995

*Amrit*  
DEPUTY REGISTRAR (J)

kmv

To

1. The Chairman, Telecom Commission, New Delhi.
3. The Deputy General Manager, O/o Chief General Manager, Telecommunications, Hyderabad.
4. One copy to Mr.K-S.R.Anjaneyulu, Advocate, CAT, Hyderabad.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLKR

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE MR.A.V.HARIDASAN : MEMBER

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER

DATED : 31.1.95

ORDER/JUDGEMENT.

M.A/R.P/C.P.No.

in

D.A.N. 4/93.

Admitted and Interim directions  
issued

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Rejected/Ordered

No order as to costs

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No Spare COPY

